

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**STARRED QUESTION NO-243**  
ANSWERED ON-18/12/2024

**CONSTRUCTION OF HIGHWAYS IN KERALA**

243. DR. JOHN BRITTAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether NHAI intends to prepare fresh DPR for Thiruvananthapuram-Angamaly Greenfield Highway;
- (b) if so, whether the same, incorporate alignment changes to exclude commercial and residential areas;
- (c) current status of upgradation of roads between Kannur and Mysore as National Highways;
- (d) current status of construction of Thiruvananthapuram Outer Ring Road;
- (e) whether the State of Kerala sought exemption from sharing 25 per cent land acquisition cost for Chovva-Mattannur-Virajapetta-Madikkeri-Mysore Road works, Ernakulam Bypass and Kollam-Shenkoattai Roads;
- (f) if so, response thereto; and
- (g) whether the Ministry take actions to secure alignment approval for the portion of Mysore-Malappuram Greenfield Corridor falling in Karnataka and to reinclude the project under any suitable schemes?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (g) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF RAJYA SABHA STARRED QUESTION NO. 243 ANSWERED ON 18<sup>TH</sup> DECEMBER, 2024 ASKED BY DR. JOHN BRITTAS REGARDING 'CONSTRUCTION OF HIGHWAYS IN KERALA'.**

(a) to (c) & (g) Development of National Highways (NHs) is a continuous process. Ministry keeps or receiving/analyzing proposals for declaration /up-gradation/development of NHs/ Expressway. Up-gradation/development of NH/ Expressways is taken based on the fulfillment of the criteria, requirement of connectivity, inter-se priority and synergy with PM Gati Shakti National Master Plan. Currently, there is no proposal for development of the Greenfield alignment between Angamaly to Thiruvananthapuram and Mysore - Malappuram as also upgradation of stretch between Kannur and Mysore as NH.

(d) The Detailed project Report (DPR) for Thiruvananthapuram Outer Ring Road is awarded.

(e) to (f) The State Government has requested to exempt the share of 25 percent of the cost of land acquisition for National Highway Development projects in the State of Kerala. In response, Government has requested to consider exemption of royalty in minor minerals for road construction, reimbursement of State component of GST to make the projects viable.

The acceptance from the State Government of Kerala for exempting royalty on earth/boulders and reimbursement of state GST component in the project of Ernakulam Bypass, Kollam-Shenkottai Greenfield Corridor and Thiruvananthapuram Outer Ring Road has been received in July/August, 2024.

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